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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| | C.P. No. or C.A. No. CP(IB) No.111/BB/20 17 | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----|---|----------|----------------------|--------------|--------------------------------|
| | | - a | For filing objection | Rule-6 of IB | |
| CI | NARAE (INI CARITAL) | | | | |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

NAMAN JHABAKH. K 1919962100188

RESPONDENT

ORDER

Counsel for Petitioner is absent. No representation for Petitioner. Counsel for Respondent is present. He has filed one application u/s 8 enclosing D.D. Registry to put up Note. List it on 01/02/2018.

Member (T)

Member (J)